

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 16th April, 2024, 10:30 A.M.

CP (IB) No. 43/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shresth Builders Pvt. Ltd. -Vs- Virajaa Steel & Power Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) CS, Mr. Saroj Kumar Sahoo

For Respondent (s)

ORDER

Ld. Authorized Representative CS, Mr. Saroj Kumar Sahoo appeared for the petitioner. There is no representation for the respondent. Applicant counsel represents that he intended to file an application to receive additional documents and sought two weeks' time. Hence, list the matter by 28.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)